

Salt Wells

861. Shri Rishang Keishang : Will the Minister of Home Affairs be pleased to state :

(a) whether it is a fact that the tribal people particularly those living in the Ukhrul areas manufacture salt from the salt wells available in their areas ;

(b) whether it is a fact that the villagers pay Rs. 25 for each salt well to the State Government as tax ;

(c) how many such salt wells are available in Manipur ;

(d) the net revenue realised from them ; and

(e) the steps Government have taken to help the villagers for the upkeep of the wells, as well as in increasing their output ?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) Yes.

(b) No.

(c) Nineteen.

(d) Only four leased out in 1956-57 fetched a revenue of Rs. 2,590/-.

(e) No special step has been taken for the upkeep of the valley wells except those leased out.

भायकर

६६२. श्री ह० रा० नबानी: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि १९५४-५५ और १९५५-५६ में राजस्थान राज्य से आय-कर के रूप में कितनी राशि वसूल की गयी और कितनी राशि वसूल करना बाकी है ?

वित्त तथा लोहा और इस्पात मंत्री (श्री लि० त० कृष्णामाचारी) : १९५४-५५ और १९५५-५६ में राजस्थान राज्य से भायकर के रूप में जो रकम वसूल की गयी वह इस प्रकार है:—

१९५४-५५ ११२.१० लाख रुपये

१९५५-५६ १११.६७ लाख रुपये

१-१०-१९५६ तक ९७.२३ लाख रुपये की रकम वसूल होनी बाकी थी ।

Population Survey in Mysore

863. Shri Gidwani : Will the Minister of Home Affairs be pleased to state :

(a) whether Dr. C. Chandrashekar, who recently conducted a population survey

in Mysore State, has submitted his report; and

(b) if so, what is the nature of the report ?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) Yes, on behalf of the United Nations to whom he has submitted his report. The report as approved by the United Nations is expected to be received in India by March 1957.

(b) The contents of the report are not yet known.

Minerals in Punjab

864. Shri D. C. Sharma : Will the Minister of Natural Resources and Scientific Research be pleased to lay on the Table a statement showing the following details of minerals found in Punjab during 1955-56.

(i) name of the mineral ;

(ii) estimated quantity available ; and

(iii) quantity extracted ?

The Deputy Minister of Education (Dr. K. L. Shrimall) : No new mineral deposit has been discovered in the Punjab during 1955-56.

A statement giving the available information in respect of the minerals found in the Punjab is however laid on the Table of the House. [See Appendix IV, annexure No. 51].

Accidents in Delhi

865. Shri D. C. Sharma : Will the Minister of Home Affairs be pleased to state :

(a) the number of motor accidents in Delhi from the 1st July to the 30th November, 1956 ;

(b) the main causes of these accidents ;

(c) the number of people who died due to these accidents; and

(d) the steps taken to check them ?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) 479.

(b) (i) Rash and negligent driving.

(ii) Non-compliance with traffic rules by motorists and cyclists.

(iii) Use of dazzling lights by the motorists.

(iv) Lack of Road sense among the pedestrians.

(v) Obstruction to pedestrians due to unauthorised stalls on pavements.